

Seventeenth Loksabha

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Title: Need to frame laws for fixation of MSP for the farmers' produce in the country.

***DR. AMAR SINGH (FATEHGARH SAHIB):** Thank you, hon. Chairman Sir. Today, I will speak in Punjabi as I will be speaking on issues related to farmers. Why should MSP law be made for farmers? I will give you reasons.

MSP on crops was started in 1966. Twenty-three crops are there for which MSP is being given. However, the Shanta Kumar Committee said that hardly 6% farmers are getting MSP. Only 2 or 3 crops only are given MSP. Other crops do not get MSP. So, a law on MSP is the need of the hour. I have given notice of a Private Member's Bill. That should be passed.

MSP should be linked to inflation. MSP price fixation for the current year must be done. For paddy, MSP has increased by 3.7% and for wheat by only 2%. However, inflation is 4.48%. So, I urge upon the government to frame a timely and beneficial law on MSP.